

Format for quarterly compilation of data:

CASES INSTITUTED AND DISPOSED IN THE IV QUARTER OF THE YEAR 2021

HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ.+CrL.)	Civil	CrL.	(Civ. + crl)
High Court of Sikkim	IV	173	34	207	31	13	44	59	13	72	145	34	179

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil



Prepared and verified by:

[Signature]

DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok